been received from the Government of Kerala for establishing spinning mills in the co-operative sector;

(b) if so, the names of the places where these mills are proposed to be established; and

(c) the steps, if any, taken to implement the proposal?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Government have not yet received any such proposal.

(b) and (c). Do not arise.

Mr. Speaker: The calling-attention notice can be taken up at 5 o'clock. The Minister is not ready with it.

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12 hrs.

PAPERS LAID ON THE TABLE

SCHEMES OF AMALGAMATION UNDER BANKING COMPANIES ACT

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): Sir, on behalf of Shri Bali Ram Bhagat, I beg to lay on the Table a copy each of the following Schemes under sub-section (11) of section 45 of the Banking Companies Act, 1949:

(i) Scheme for the amalgamation of the Shree Jadeya Shankarling Bank Limited with the Belgaum Bank Limited, published in Notification No. S. O. 3744. dated the 31st October, 1964. [*Placed in Library. See* No. LT-3598/64].

(ii) Scheme for the amalgamation of the Thiyya Bank Limited with the Lord Krishna Bank Limited, published in Notification No. S. O. 3957 dated the 21st November, 1964. [*Placed in Library. See* No. LT-3599/64].

(iii) Scheme for the amalgamation of the Bareilly Bank Limited with the Benaras State Bank Limited, published in Notification No. S. O. 3960 dated the 21st November, 1964. [*Placed in Library. See* No. LT-3600/64]

12.01 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWENTY-NINTH REPORT

Shri Morarka (Jhunjhunu): Sir, I beg to present the Twenty-ninth Report of the Public Accounts Committee on Appropriation Accounts (Civil), 1962-63 and Audit Report (Civil), 1964 relating to Cabinet Secretariat and Ministries of Community Development and Co-operation, Education and External Affairs.

12.01½ hrs.

PETITION *RE*: GOLD (CONTROL) BILL

Shri Surendranath Dwivedy (Kendrapara): Sir, I beg to present a petition signed by Shri Bansidhar Sahu and 132 others, relating to the Gold (Control) Bill, 1963, as reported by the Joint Committee.

12.02 hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 14th December, 1964, will consist of

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Discussion and voting on the Supplementary Demands for